

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:6826-JK (LD) of 2026

DATED:- 09 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 09- 06 - 2026

No:-LAW-OIC/6/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:-6826 -JK(LD) of 2026 dated 09.06.2026.

S No.	Title of the case	Designation
1	WP(C) No. 1339/2026 titled Sarab Singh & others Vs Union Territory of Jammu and Kashmir and others.	Er. Jagmohan, Executive Engineer Public Works (R&B) Division RS Pura
2	WP(C) No. 567/2025 titled Al Buraaq Engineering Services through Owais Ahmad Shah Vs Union Territory of Jammu and Kashmir and others.	Sh. Mohd Iqbal Ganai, Executive Engineer Public Works (R&B) Division Banihal,
3	Writ Petition Civil No. 1151/2023 titled Ajaz Ahmad Tantray Vs Union Territory of Jammu and Kashmir and others.	Mr. Mohammed Waseem Gattoo, Executive Engineer Public Works (R&B) Division Anantnag,
4	OA No. 359/2026 titled Deepak Gupta & Other Versus Union Territory of J&K and others	Mr. Mohib Ali Bukhari, Under Secretary, R&B Department,



